

**Central Administrative Tribunal
Principal Bench**

OA No.3790/2015

New Delhi, this the 24th day of August, 2017

Hon'ble Ms. Nita Chowdhury, Member (A)

Smt. Meena Bajaj,
W/o Late Shri O.P. Bajaj,
R/o H.No.112, Block-G,
Pocket-9, Sector-16,
Rohini,
Delhi-110085.

....Applicant
(None)

Versus

1. Union of India
Through the Secretary,
Ministry of Finance,
Department of Revenue,
North Block,
New Delhi-110011.
2. The Under Secretary (AD1-D),
Department of Revenue,
Ministry of Finance,
North Block,
New Delhi.

....Respondents

(By Advocate : Shri R.N. Singh)

ORDER (ORAL)

Nobody appears for the applicant. On previous dates also, the applicant did not appear. It appears that the applicant has lost interest in prosecuting this case further. Accordingly, the OA is dismissed in default and for non prosecution.

(Nita Chowdhury)
Member (A)

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